

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Hon'ble Chief Justice's Secretariat)

ORDER

No. 1512 of 2023/Psy Dated: 22-12-2023

Consequent upon the promotion of Junior Scale Stenographer to the posts of Senior Scale Stenographer in their own pay and grade and Steno Typist to the posts of Junior Scale Stenographer in the pay level-6B (35600-112800) in Subordinate Courts of both the divisions of Jammu and Kashmir vide High Court Order No. 1426 of 2023/Psy dated 06.12.2023, the following transfers and postings of Senior Scale Stenographers, Junior Scale Stenographers and Steno Typists in Kashmir Division are hereby made in the interest of administration:

Senior Scale Stenographers.

S.No.	Name of the official	Present place of Posting	New place of posting
1.	Shri Ashiq Hussain Shah	Senior Scale Stenographer, 3 rd Addl. Distt. & Sessions Judge, Srinagar	Senior Scale Stenographer, in the Court of PDJ, Pulwama, vice Ms. Sheema Altaf.
2.	Ms. Sheema Altaf	Senior Scale Stenographer, in the Court of PDJ, Pulwama	Senior Scale Stenographer, in the Court of 3 rd Addl. Distt. & Sessions Judge, Srinagar, vice Shri Ashiq Hussain Shah
3.	Shri Ghulam Rasool Mir	Senior Scale Stenographer, in the Court of PDJ, Shopian	Executive Assistant, in the Court of PDJ, Kulgam, vice Shri Tariq Ahmad Dar.
4.	Shri Tariq Ahmad Dar.	Executive Assistant, in the Court of PDJ, Kulgam	Senior Scale Stenographer, in the Court of PDJ, Shopian, vice Ghulam Rasool Mir
5.	Shri Mushtaq Ahmad Bhat	Senior Scale Stenographer, Family Court, Srinagar	Senior Scale Stenographer, in the Court of PDJ, Baramulla vice Shri Ghulam Jeelani
6.	Shri Ghulam Jeelani	Senior Scale Stenographer, in the Court of PDJ, Baramulla	Senior Scale Stenographer, Family Court, Srinagar vice Shri Mushtaq Ahmad Bhat.

Junior Scale Stenographers

1.	Shri Gulzar Ahmad Sheikh	Steno-Typist in the Court of Addl. Mobile Mag. (Traffic) Srinagar	Junior Scale Stenographer in the Court of CJM, Bandipora, against available vacancy.
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2.	Shri Obaid Bashir Sofi	StenoTypist in the Court of Munsiff, Pampore	Junior Scale Stenographer in the Court Spl. Mobile Magistrate, Anantnag, vice Ms. Shazia Shaban
3.	Shri Mehraj Ud Din Bhat	StenoTypist in the Court of District Mobile Magistrate (Traffic) Srinagar	Junior Scale Stenographer in the Court of CJM Ganderbal, vice Shri Rafat Nabi Dar.
4.	Ms. Shazia Shaban	Junior Scale Stenographer in the Court Spl. Mobile Magistrate, Anantnag	Junior Scale Stenographer in the Court of Spl. Mobile Magistrate, Pulwama, against available vacancy.
5.	Shri Rafat Nabi Dar.	Junior Scale Stenographer in the Court of CJM Ganderbal,	Junior Scale Stenographer in the Court of Forest Magistrate, Srinagar, against available vacancy.

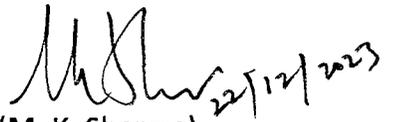
Steno-Typists.

1.	Shri Mudasir Ahmad Pandit	Steno-Typist in the Court of Munsiff Tral, presently attached in the Court of Spl. Mobile Magistrate Pulwama	Detached and transferred to the Court of Munsiff / JMIC, Pampore
2.	Shri Raies Ahmad Dar	Steno-Typist in the Court of Munsiff / JMIC, Chandoosa	Steno-Typist in the Court of Munsiff Mobile Magistrate (Traffic), Sopore, against available vacancy.
3.	Ms. Adfar Jan	Steno-Typist in the Court of Munsiff/ JMIC, Kulgam	Steno-Typist in the Court of Munsiff/ JMIC, Anantnag, against available vacancy.

Note

1. All the Presiding Officers are directed to ensure that transferres are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferres shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice.


 (M. K. Sharma) 22/12/2023
**Principal Secretary to,
 Hon'ble the Chief Justice**

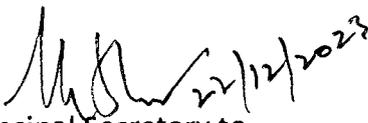
No.: 1324-37/Psy-547

Dated: 22-12-2023

Copy to the:-

01. Registrar General High Court of J&K and Ladakh, Jammu
02. Registrar Vigilance High Court of J&K and Ladakh, Jammu
for information

03. *Principal District & Sessions Judge, Srinagar/Pulwama/Shopian/ Kulgam/ Baramulla/ Bandipora/Ganderbal/Anantnag.*
04. *Presiding Officer, Special Judge, Family Court, Srinagar*
05. *3rd Addl. District & Sessions Judge, Srinagar.*
06. *Chief Judicial Magistrate, Bandipora/Ganderbal*
07. *Spl. Mobile Magistrate, Anantnag/Pilwama*
08. *Addl. Mobile Magistrate (Traffic), Srinagar*
09. *District Mobile Magistrate (Traffic) Srinagar/Sopore.*
10. *Forest Magistrate, Srinagar.*
11. *Munsiff/JMIC, Pampore/Tral/Chandoosa/Kulgam/Anantnag.*
..... for information & necessary action
12. *CPC, e-Court, High Court of J&K and Ladakh, Jammu/Srinagar for uploading the same in the High Court website.*
13. *Chief Librarian, High Court wing Jammu/Srinagar for keeping record.*
14. *Order Book.*


Principal Secretary to,
Hon'ble the Chief Justice